

Name of the Corporate Debtor: Taurian Minerals Processing Private Limited; Date of Commencement of CIRP: 31.03.2023; List of Creditors as on: 05.05.2023
 List of Creditors under clause (ca) of sub-regulation 2 of regulation 13 of the IBB (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sr No	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted		Amount of Contingent Claims	Amount of Claim Not Admitted (Rs.)	Amount of Claims under Verification (Rs.)	Details in Annexure	Remarks, if any
		No of Claims	Amount (Rs)	No of Claims	Amount of Claims Admitted (Rs)					
1	Secured Financial creditors belonging to any class of creditors						-			
2	Unsecured Financial creditors belonging to any class of creditors									
3	Secured Financial Creditors (other than financial creditors belonging to any class of creditors)									
4	Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)	1	4,81,64,018.61	1	4,81,64,018.61				I	
5	Operational Creditor (Workmen)									
6	Operational Creditors (Employees)									
7	Operational Creditors (Government Dues)	1	88,88,647.00	1	88,88,647.00				II	
8	Operational Creditors (Other than Workmen and Employees and Government Dues)	1	1,40,32,838.00	1	1,40,32,838.00				III	
9	Other Creditors, if any, (Other than Financial Creditors and Operational Creditors)									
	Total	3	7,10,85,503.61	3	7,10,85,503.61		-			

Kunal Jayant Waje
 Kunal Jayant Waje
 Interim Resolution Professional
 IBB/PA-001/IP-P-02472/2021-2022/13815
 AFA Valid Upto- 11.09.2023
 Date : 02.06.2023
 Place : Nashik

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Annexure-II

Summary of List of Operational Creditors (Government Dues)

Sr No	Name of Creditor	Details of Claim received		Details of Claim admitted						Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by Security Asset	Amount covered by guarantee	Whether related party?	% of Voting Share in CoC					
1	SGST Department	25-04-2023	88,88,647.00	88,88,647.00	Govt Tax Dues	No	No	No	-	-	-	-	-	NA
	Total		88,88,647.00	88,88,647.00					-					
										<p>Kunal Jayant Waje</p> <p><small>Digitally signed by Kunal Jayant Waje DN: cn=Kunal Jayant Waje, o=IPRA, ou=IPRA, email=kunal.jayant.waje@ipra.com, c=IN</small></p> <p>Kunal Jayant Waje Interim Resolution Professional IBBI/IPA-001/IP-P-02472/2021-2022/13815 AFA Valid Upto- 11.09.2023 Date : 02.06.2023 Place : Nashik</p>				